

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-623/ND/2018

In the matter of :

J.M. Kapoor & Company

.. PETITIONER

Vs.

Novex (P) Ltd

..RESPONDENT

SECTION

Under Section 9 of IBC, 2016

Order delivered on 25.3.2019

Coram :

Sh. R. Varadharajan,

Hon'ble Member (Judicial)

Ms. DeepaKrishan,

Hon'ble Member (Technical)

For the Petitioner /Op. Creditor :-

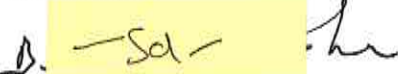
For the Respondent/Corporate Debtor :

For the Intervener :

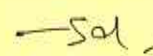
ORDER

Let this Application be placed before this Tribunal for consideration on

29.3.2019.



(DEEPA KRISHAN)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit